FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF

SRINIVASA FERRO ALLOYS LIMITED

SL.	RELEVANT PARTICULARS	
1.	Name of corporate debtor	SRINIVASA FERRO ALLOYS LIMITED
2.	Date of incorporation of corporate debtor	23/02/1988
3.	Authority under which corporate debtor is incorporated / registered	ROC VIJAYAWADA
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L27109AP1988PLC008340
5.	Address of the registered office and principal office (if any) of corporate debtor	D.No. 50-113-6/2/1, MIG- 225, TPT Colony, Seethammadhara, NE Layout, Visakha patnam, Andhra Pradesh, India, 530013
6.	Insolvency commencement date in respect of corporate debtor	25/09/2025
7.	Estimated date of closure of insolvency resolution process	24/03/2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	SRINIVAS GUDLA RAO, IBBI/IPA-001/IP-P-02093/2020-2021/13333
9.	Address and e-mail of the interim resolution professional, as registered with the Board	**6-20-20/3, Flat No. 201, Aqua Towers, East** Point Colony, Back Gate Chaitanya College, Visakhapatnam, Andhra Pradesh-530017, gudlasrinivasrao@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Flat no, A-1, BR's Princeton Apartments, CBM Compound, VIP Road, Visakhapatnam-530003, Andhra Pradesh, srinivasaferrocirp@gmail.com
11.	Last date for submission of claims	09-10-2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. 2. Not Applicable 3.
14.	(a) Relevant Forms and (B) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: As mentioned in col 10 above......

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **[Srinivasa Ferro Alloys Limited] on [25/09/2025].** The creditors of Srinivasa Ferro Alloys Limited, are hereby called upon to submit their claims with proof on or before 09/10/2025 to the interim resolution professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

Date: 27-09-2025
Place: Visakhapatnam
Name and Signature of Interim Resolution Professional:
Srinivas Gudla Rao

SAMPRE

SAMPRE NUTRITIONS LIMITED

(CIN: L15499TG1991PLC013515)
Reg Office: Plot No. 133, Industrial Estate, Medchal - 501 401
Email id: gurbani@gurbanigroup.in, website: www.gurbanigroup.in
Tel: 08418 - 222427/28

POSTAL BALLOT NOTICE

Notice is hereby given pursuant to Section 108 and 110 of the Companies Act, 2013 (hereinafter referred to as the "Act") read with Rule 20 and 22 of the Companies (Management and Administration) Rules, 2014, ("the Rules") as amended from time to time, Regulation 44 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, ("LODR Regulations"), Secretarial Standards on General Meetings ("SS-2") issued by the Institute of Company Secretaries of India and other applicable provisions of the Act, Rules, Circulars, and Notifications issued thereunder (including any statutory modification(s) or re-enactment(s) thereof for the time being in force and as amended from time to time), and read with General Circular No. 03/2025 dated 22 September 2025 issued by the Ministry of Corporate Affairs, the items of Special Business as set out in the Postal Ballot Notice dated 26 September 2025 is proposed for approval by the members of the Sampre Nutritions Limited by means of Postal Ballot through electronic means ("e-voting") and has engaged the services of National Securities Depository Limited (NSDL) for providing remote e-voting facility.

The dispatch of Postal Ballot Notice at their registered addresses electronically to the members whose email addresses are registered has been completed on Friday, 26 September 2025 whose email addresses are registered with the Company's RTA, Bigshare Services Private Limited or with the depository(ies)/ depository participants and whose names appear in the Register of Members / List of Beneficial Owners as on the Cut-off date i.e., Friday, 19 September 2025. Notice of the postal ballot is also made available on the website of the company at https://sampreltd.com/postal-ballot.php and can also be accessed from the website of the Stock Exchange i.e. BSE Limited at www.bseindia.com and on the website of NSDL (agency for providing the Remote e-Voting facility) i.e., at www.evoting.nsdl.com.

The remote e-voting period commences on Saturday, 27 September 2025, 9:00 A.M. (IST) and concludes on Sunday, 26 October 2025, 5:00 P.M. (IST). The remote e-voting module shall be disabled by NDSL for e-voting thereafter and members will not be allowed to vote electronically beyond the said date and time. The detailed procedure for remote e-voting is given in the Notice of the postal ballot.

The Company has appointed Akshita Surana (Certificate of Practice No.: 20704), Proprietor of Akshita Surana & Associates, as Scrutinizer to scrutinize the e-voting process in fair and transparent manner.

The voting rights shall be as per the number of equity shares held by the members as on Friday, 19 September 2025 (cut-off date). Members are eligible to cast vote electronically only if they are holding shares as on that date. In case of any queries, you may refer the Frequently Asked Questions (FAQs) for shareholders and e-voting User Manual for shareholders available at the download section of https://www.evoting.nsdl.com or contact NSDL at Tel No. 1800-222-990 (toll free) or 022-2499 4360 or e-mail at evoting@nsdl.co.in.

The Results of e-voting will be declared by Tuesday, 28 October 2025 by 6:00 P.M. (IST) by placing the same on the Company's website at www.gurbanigroup.in and e-voting agency, NSDL (www.evoting.nsdl.com) The results shall also be communicated to the stock exchange viz. BSE Limited simultaneously.

For **Sampre Nutritions Limited**
Sd/-
Brahma Gurbani
Managing Director
(DIN: 00318180)

Date: 26.09.2025
Place: Hyderabad, TG

Bank of India
Relationship beyond banking

NAZARPET BRANCH
DNO.1-1-63, BURRIPALEM ROAD, NAZARPET
TENALI, GUNTUR-DIST. AP.522201.PHONE : 08644-228065

DEMAND NOTICE (ABRIDGED)
(Notice under Section 13(2) of Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002

Name&Address of the Borrower(s),Guarantor(s),Mortgagor(s)
Mr.Guntamukkala Bhaskara Kameswara Sarma Door no. 18-4-40, Markandeya Veedhi, Salipet, Tenali, Guntur, Ap-522201 **2.Mr.Guntamukkala Veerarjuna Chari(Late) Legal Heirs:1. Mrs. G Gowthami(spouse)** Door no. 18-4-40,Markandeya Veedhi,Salipet, Tenali, Guntur, Ap-522201 **2. Ms. G Veena Madhuri (Minor Daughter represented by natural guardian Mother Mrs. G Gowthami)**Door no. 18-4-40,Markandeya Veedhi, Salipet, Tenali, Guntur, Ap-522201 **3. Mr. G Ruthwik Viswamani (Minor Son represented by natural guardian Mother Mrs. G Gowthami)** Door no. 18-4-40, Markandeya Veedhi,Salipet, Tenali, Guntur, Ap-522201

Nature of Facility / Applicants	Sanction Limit(Rs.)	Outstanding dues
Home Loan 862275110000116	Rs.10,80,000/-	Rs.12,04,941.63 with further interest thereon @ 9.80% p.a. Compounded with Monthly rest from 30.06.2025
Top-Up Loan 862262810000006	Rs.37,50,000/-	Rs.9,12,282.34 with further interest thereon @ 10.30 %p.a. compounded with Monthly rest from 30.06.2025
Total	Rs.48,30,000	Rs.21,17,223.97 with further interest thereon from 30.06.2025 + charges if any

The aforesaid credit facilities granted by the Bank are secured by the following assets/securities (particulars of properties/ assets charged to Bank) :-
Description of Immovable Properties : Item1: Property covered by DOC No:1 i.e 2641/2017(1st copy) B Schedule of SRO Tenali All that piece of land with buildings, sheds and structures standing there on situated at Guntur District, Tenali Sub-District, Tenali Municipal Town Survey, 7th Ward, 5th Block, T S No: 176/4, door no: 18-4-40, 173,70 SqYds(145.30 Sqmtrs) within the following boundaries **East:**Property of Bondili Ranibhayamma- 26'03" f, **South**:Property of Shaik Moulali - 53'00" f,**West:**Municipal Bazaar -33'09" f,**North:Wall of** Gundimeda Viswa Vignachary 51'03" f Within these boundaries an extent of undivided share of 86.85 sq yards (72,61 Sqmtrs) out of 173.70 Sq yards (145.30 Sqmtrs) of site and RCC roofed first floor residential building in 1056 sqft in the name of **Mr.Guntamukkala Bhaskara Kameswara Sarma** with all necessary accessories.
Item2:Property covered by DOC No:2 i.e 2641/2017(2nd copy) C Schedule of SRO Tenali All that piece of land with buildings, sheds and structures standing there on situated at Guntur District, TenaliSub District, Tenali Municipal Town Survey, 7th Ward, 5th Block, T S No: 176/4, door no: 18-4-40, 173.70 SqYds (145.30 Sqmtrs) within the following boundaries **East :** Property of BondiliRanibhayamma- 26'03" f,**South**: Property of Shaik Moulali- 53'00" f, **West:**Municipal Bazaar -33'09"f,**North:** Wall of Gundimeda Viswa Vignachary 51'03" f Within these boundaries an extent of undivided share of 86.85 sq yards (72.61 Sqmtrs) out of 173.70 Sq yards (145.30 Sqmtrs) of site and RCC roofed ground floor building in 1056 sqft in the name of **Mr.Guntamukkala Veerarjuna Chari** with all necessary accessories. Items 1 and 2 put together an extent of 173-7 sq. yards of site with RCC roofed ground and first floor building therein bearing door no.18-4-40.
The Borrowers/ Guarantors/ Mortgagors mentioned above have availed loan /credit facilities from **Bank of India, NAZARPET BRANCH.**The said loans have been secured by mortgage of property and asset as mentioned against the respective Borrowers / Guarantors/ Mortgagors name. As the Borrowers/ Guarantors/Mortgagors have failed to adhere to the terms and conditions of sanction, the account became irregular and was classified as NPA on **29.07.2025** as per RBI guidelines. **The Bank Intends to enforce the above securities Mortgaged by you and issued Demand Notice on dated 08.08.2025 under Regd. Post with Ack. returned undelivered due to non availability of the Borrower. Hence this publication issued.** It is hereby, the Borrowers /Guarantors/ Mortgagors are called upon to pay the amount mentioned above with contract rate of interest. Costs, charges etc. thereon within 60 days from the date of this publication, failing which the undersigned will be constrained to initiate action under the said Act to realize the Bank's dues.

Date: 08.08.2025, Place: Nazarpet **Chief Manager& Authorised Officer,Bank Of India.**

AU SMALL FINANCE BANK A SCHEDULED COMMERCIAL BANK

AU SMALL FINANCE BANK LIMITED A SCHEDULED COMMERCIAL BANK

Regd. Office: 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur - 302001 (CIN:L36911RJ1996PLC011381)

Demand Notice Under Section 13(2) of Securitisation Act of 2002

This is to inform to all the borrowers & public in general that "Fincare Small Finance Bank Ltd." has amalgamated with "Au Small Finance Bank Ltd." w.e.f 01st April 2024. Whereas, The undersigned being the Authorized Officer of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) As the loan account became NPA therefore the Authorized officer under section 13(2) of "The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002" had issued 60 days demand notice to the Borrowers/Co-borrowers/Mortgagers/Guarantors (collectively referred as "Borrowers") as given in the table. According to the notice if the borrowers do not deposit the entire amount within 60 days, the amount will be recovered from auction of the mortgage properties/secured assets as given below. Therefore you the borrowers are informed to deposit the entire loan amount along with future interest and expenses within 60 days from the date of demand notice, otherwise under the provisions of 13(4) and 14 of the said Act, the Authorized officer is free to take possession for sale of the mortgage properties/secured assets as given below.
Borrowers to note that after receipt of this notice, in terms of Section 13(13) of the Act, 2002, you are prohibited and restrained from transferring any of the secured assets by way of sale, lease or otherwise, without prior written consent of the secured creditor.
Borrowers attention are attracted towards Section 13(8) r/w Rule 3(5) of The Security Interest (Enforcement) Rules, 2002 Act that the borrowers shall be entitled to redeem their secured asset upon the payment of the complete outstanding dues as mentioned below before the publication of auction notice, which thereafter shall cease to exist.

Name of the Borrower/ Co-Borrower / Mortgagor / Guarantor / Loan A/c No.	Date and Amount of Demand Notice Under Sec. 13(2)
(Loan A/C No.) 23660000074739, Burra Rajashekar, Burravasantha, Burra Venkatesh	**08-Jul-25 Rs. 9,08,732/- Rupees Nine Lakh Eight Thousand Seven Hundred Thirty two Only As On 08-Jul-25**

Description of Mortgaged Property
Rcc House With Open Place, Bearing H.No. 2-75, Assessment No. 184 Admeasuring To 242.25 Sq.Yds., Or 202.52 Sq.Mts., With Plinth Area Of 1045.50 Sq.Fts., Situated At Peddaramancherla Village, Jangoan Mandal & District And Within Registration District, Jagaon And Juridiction Of Joint Sub Register'S Office Jagaon And Bounded By :

(Loan A/C No.) 23660001333205, Ganeveni Anitha, Ganeveni Anilkumar,	**08-May-25 Rs. 8,51,821/- Rupees Eight Lakh Fifty one Thousand Eight Hundred Twenty one Only As On 08-May-25**

Description of Mortgaged Property
All That The Grund Floor Rcc & Ac Sheets Roof House With Open Place With G.P.H.N.O.4-107/1 To An Extent Of 370.64Sq.Yds., Or 310.11 Sq.Mts., With Rcc Roof Plainth Area Of 320.94Sq.Fts., And Ac Sheet Roof Plainth Area Of 427.92Sq.Fts., Situated At Velthurlapally Village And Gramapanchayathi, Venkatapur Mandal, Mulugu District And Within Registration District, Mulugu And Juridiction Of Joint Sub Registar'S Office, Mulugu And Bounded By:

(Loan A/C No.) 22630000005272, Bairedla Vasudev Rao, Bairedla Krishnaveni,	**27-May-25 Rs. 48,91,993/- Rupees Forty eight Lakh Ninety one Thousand Nine Hundred Ninety three Only As On 26-May-25**

Description of Mortgaged Property
All That The Residential House Bearing No.11-135/4, (Assessment No.2118), Constructing On Plot Bearing No.131/Southern Part, Admeasuring 6.59 Sq.Yards And Plot Bearing No.132/Northern Part, Admeasuring 138.41 Sq.Yards, Thus The Total Admeasuring 145 Sq.Yards, Which Is Equivalent To 121.2 Sq.Mtrs, In Survey No.284/A, With The Plinth Area Of 1164.72 Sq.Feets In Ground Floor, Roof Covered With Rcc, As Shown In The Plan Annexed Herewith, Situated At Chitkul Village, Patancheru Mandal, Sangareddy District, Telangana State. Mpp At Patancheru, Zpp At Sangareddy, Registration Sub-District Sangareddy, And Registration District At Sangareddy And Bounded By:

(Loan A/C No.) 22660000543399, Vazeer Sandeep Goud, Vemula Roja, Vazeer Rishikesh	**28-May-25 Rs. 16,67,423/- Rupees Sixteen Lakh Sixty seven Thousand Four Hundred Twenty three Only As On 27-May-25**

Description of Mortgaged Property
H No 1-2-155 (Ptin No 1030104477) In Survey No 163 Admeasuring 166 Sq Yds Or 138.77 Sq Mtrs Having Plinth Area Approx 750 Sft With Rcc Situated Block No 2 Old Village Kothapet Village Under Ghmc Saroornagar Circle Uppal Mandal Medchal Malkajgiri District Telangana State Site Bounded On The Admeasuring 166 Sq Yards Of Site Fully And That Site Constructed Rcc Bulding Property Tax Assessment No 1030104477 Electricity Usc No 102305213 And That Building All Fixtures And Fittings Thereon

(Loan A/C No.) 22630000038200, Pendli Vishwa Teja, Pendli Lakshmi,	**27-May-25 Rs. 33,30,761/- Rupees Thirty three Lakh Thirty Thousand Seven Hundred Sixty one Only As On 26-May-25**

Description of Mortgaged Property
The Existing Rcc Ground And First Floors House With Open Place Bearing Gwmc H No 3-9 55/18/4 Constructed In Plot No E -7 Out Of Sy Nos 1218/B, 1219 , 1221 And 1222 Admeasuring To 266.66 Sq Yds Or 222.00Sq Mts With Ground Floor Plinth Area Of 1215.50Sq Fts And First Floor Plinth Area Of 1285.62Sq Fts Of Hanamkonda Revenue Village And Mandal Situated At Reddy Colony Hanamakonda , Hanumakonda District Within The Limits Of Greater Warangal Muncipal Corporation Warangal And Within The Registration District Warangal And It Is In The Jursidiction Of Sub Registrar Office Warangal R O And Bounded By

(Loan A/C No.) 23660001378780, Kurapati Nagamma, Kurapati Tirapaiah,	**08-Jul-25 Rs. 9,02,597/- Rupees Nine Lakh Two Thousand Five Hundred Ninety seven Only As On 08-Jul-25**

Description of Mortgaged Property
No 2-96 (Assessment No 240) Rcc Roof House 365-00 Sq Fts Ac Sheet Roof House (Including Toilets) 310-00 Sq Fts Land Admeasuring To An Extent Of 216-00 Sq Yards Including Electric Fittings And All Fixtures The Schedule Property Situated At Nachepalli Gram Panchayath Nelakondapalli Mandal Under The Limits Of Kusumanchi Sro Kammam District Bounded As Under

(Loan A/C No.) 22660001089335, Bombothula Rajeshwar Goud, Bombothula Manasa,	**25-Jul-25 Rs. 21,02,741/- Rupees Twenty one Lakh Two Thousand Seven Hundred Forty one Only As On 25-Jul-25**

Description of Mortgaged Property
The Open Plot, Lies In Sy No. 1381/4Aa, In 7Th Block, Under Sale Deesd Total Site Area 1800.00 Sq.Feet Or 200.00 Sq.Yds Or 167.22 Sq. Meter Situated At Velpur Village And Mandal, District Nizamabad, Gramasachivalayam Velpur, Mandal Parishad Velpur, District And Zilla Parishad Nizamabad Registration District Nizamabad And Registration Sub District Bheemgal As Bounded :

(Loan A/C No.) 22660001144522, Adepu Raju, Aedupu Sravanthi,	**08-Jul-25 Rs. 6,27,865/- Rupees Six Lakh Twenty seven Thousand Eight Hundred Sixty five Only As On 08-Jul-25**

Description of Mortgaged Property
The House Bearing No. 2-5 Vide Assessment No. 252 Ad Measuring An Extent Of 172 Sq. Yrads Or 143.792 Sq. Meters With Rcc Roof Plinth Area 645 Sq. Fts. Situated At Gundlagudem H/O Alair Village And Mandal Yadadri Bhongir District T S Under The Jurisdiction Of Registration Sub District Yardagirigutta And Registration District Nalgonda G P Gundlagudem M P P Alair Z P P Yadadri Bhongir And Within The Following Boundaries.

(Loan A/C No.) 23660001874716, Adepu Raju, Aedupu Sravanthi,	**11-Aug-25 Rs. 1,54,198/- Rupees One Lac Fifty-Four Thousand One Hundred Ninety-Eight Only As On 11-Aug-25**

Description of Mortgaged Property
The House Bearing No. 2-5 Vide Assessment No. 252 Ad Measuring An Extent Of 172 Sq. Yrads Or 143.792 Sq. Meters With Rcc Roof Plinth Area 645 Sq. Fts. Situated At Gundlagudem H/O Alair Village And Mandal Yadadri Bhongir District T S Under The Jurisdiction Of Registration Sub District Yardagirigutta And Registration District Nalgonda G P Gundlagudem M P P Alair Z P P Yadadri Bhongir And Within The Following Boundaries.

(Loan A/C No.) 22630000064650, Ellandula Bikshapathi, Ellandula Sandeep, Ellandula Padma	**27-May-25 Rs. 39,61,209/- Rupees Thirty nine Lakh Sixty one Thousand Two Hundred Nine Only As On 26-May-25**

Description of Mortgaged Property
That The Vacant Land Bearing H.No.3-15-131 (Old 3/1028/B) &3-15-132 (Old 3-15-75 & 3/1028/C) Admeasuring To 2060.00Sq.Yds., Or Equivalent To 1722.36Sq.Mts., Out Of Sy.No.618/A & 618/B Of Hanamkonda Revenue Village, Situated At Peddammagadda Area, Hanamkonda City & District, Within The Limits Of Greater Warangal Municipal Corporation, Warangal And Within The Registration District, Warangal And Sub-Registrar, Warangal (R.O.) And Bounded By.

(Loan A/C No.) 22630000064830, Kaleshwari Gujjeti, Bal Kishan Gujjeti,	**01-Jul-25 Rs. 14,85,224/- Rupees Fourteen Lakh Eighty five Thousand Two Hundred Twenty four Only As On 30-Jun-25**

Description of Mortgaged Property
All That The Property Of Under Construction House (No. Not Alloted) Situated In Sy No. 308/^E1 Area Measuring 149 Sq.Yards Situated At Village : Chittapur, Mandal : Dubbak, Dist : Siddipet And That Same Was Bounded By.

(Loan A/C No.) 23660000167344, Taj Mohd, Rubeena,	**08-Jul-25 Rs. 8,50,459/- Rupees Eight Lakh Fifty Thousand Four Hundred Fifty nine Only As On 08-Jul-25**

Description of Mortgaged Property
Rcc & Ac Sheet Roof House With Open Place , Bearing Gwmc H.No. 2-9-799- Part Admeaqsuring To 200.00 Sq.Yards., Or 167. 22Sq.Mts., With Rcc Roof Plinth Area Of 854.34 Sq.Fts., & Ac Sheet Roof Plinth Area Of 25.66 Sq.Fts., Situated At Ngo'S Colony , Waddeoally, Hanamakonda,Warangal City & Urban District , Within The Limits Of Greater Warrangal Municipal Corporation , Warrangal And Within Registration District, Warrangal And Juridiction Of Joint Sub Register'S Office, Warangal- R.O. And Bounded By :

(Loan A/C No.) 23660002168418, Taj Mohd, Rubeena,	**11-Aug-25 Rs. 2,94,821/- Rupees Two Lac Ninety-Four Thousand Eight Hundred Twenty-One Only As On 11-Aug-25**

Description of Mortgaged Property
Rcc & Ac Sheet Roof House With Open Place , Bearing Gwmc H.No. 2-9-799- Part Admeaqsuring To 200.00 Sq.Yards., Or 167. 22Sq.Mts., With Rcc Roof Plinth Area Of 854.34 Sq.Fts., & Ac Sheet Roof Plinth Area Of 25.66 Sq.Fts., Situated At Ngo'S Colony , Waddeoally, Hanamakonda,Warangal City & Urban District , Within The Limits Of Greater Warrangal Municipal Corporation , Warrangal And Within Registration District, Warrangal And Juridiction Of Joint Sub Register'S Office, Warangal- R.O. And Bounded By :

(Loan A/C No.) 23660000074809, Thotapalli Durga, Paidipalli Vinod Kumar,	**01-Jul-25 Rs. 12,65,995/- Rupees Twelve Lakh Sixty five Thousand Nine Hundred Ninety five Only As On 30-Jun-25**

Description of Mortgaged Property
Rcc Roof Ground And First Floor Building House Bearing H No 1-87/5 (Property Assessment No 1175002977)Rcc Ground Floor Builtup Area 299-00 As Feets Rcc First Floor Built Up Area 299-00 Sq Feets Toilets Built Up Area 58-00 Sq Feet Out 113-00 Sq Yards Along With Current Meters Water Pump Connection Bore Motor Situated At Within The Limits Of Madhira Municipality Kammam District

(Loan A/C No.) 24660000101258, Thotapalli Durga, Paidipalli Vinod Kumar,	**01-Jul-25 Rs. 3,84,463/- Rupees Three Lakh Eighty four Thousand Four Hundred Sixty three Only As On 30-Jun-25**

Description of Mortgaged Property
Rcc Roof Ground And First Floor Building House Bearing H No 1-87/5 (Property Assessment No 1175002977)Rcc Ground Floor Builtup Area 299-00 As Feets Rcc First Floor Built Up Area 299-00 Sq Feets Toilets Built Up Area 58-00 Sq Feet Out 113-00 Sq Yards Along With Current Meters Water Pump Connection Bore Motor Situated At Within The Limits Of Madhira Municipality Kammam District

(Loan A/C No.) 23660000188134, Boddupally Ramu Chary, Gannoju Kalyani,	**27-May-25 Rs. 7,46,797/- Rupees Seven Lakh Forty six Thousand Seven Hundred Ninety seven Only As On 26-May-25**

Description of Mortgaged Property
All That Piece And Parcel Of The Immovable Property Bearing No House Bearing No. 5-21 Admeasuring The Total Extent 122.22 Sq. Yards Consisting Plinth Area 620 S.F.T. Rcc House Construction Situated At Peddamudnur Sivar, Peddamudnur Gram Panchayat, Nagarkurnool (Mo), Nagarkurnool District Boundaries Are.Admeasuring House Bearing No.5-21 Admeasuring The Total Extent 122.22 Sq.Yards Consisting Plinth Area 620 Sq.Ft Rcc House Construction Situated At Peddamudnur Sivar, Peddamudnur Gram Panchayat, Nagarkurnool (Mdl), Nagarkurnool And That Building All Fixtures And Fittings Thereon.

(Loan A/C No.) 23660000171166, Manda Balu, Mandha Devavva,	**28-May-25 Rs. 5,66,851/- Rupees Five Lakh Sixty six Thousand Eight Hundred Fifty one Only As On 27-May-25**

Description of Mortgaged Property
The Open Place (Dismantle House) Bearing G P No 1-91 (Assessment No 117) Admeasuring Total Area 1669.50Sq Feet Or Equal To 185.50Sq Yards Or Equal To 155.09 Sq Meters Situated At Narva Village Mpp Rc And Rm Nizamsagar Zpp Kamareddy Within The Gramapanchayath Limits Of Narva Village Under The Jurisdiction Of Registartion District Nizambad And Registration Sub District Banswada

(Loan A/C No.) 23630000013315, Gudepu Srikanth, Gudepu Srujana,	**28-May-25 Rs. 25,13,240/- Rupees Twenty five Lakh Thirteen Thousand Two Hundred Forty Only As On 27-May-25**

Description of Mortgaged Property
Gwmc H No 2-9-390/1 In Plot No 10 In Sy No 242 Old 72/1 New To An Extent Of 100.00Sq Yds Or 83.61 Sq Mts And Covered With Plinth Area Of 900 .00 Sq Fts Situated At Sneha Nagar Road No 16 Waddepally Revenue Village Hanamakonda Mandal Hanamakonda District Within The Limits Of Greater Warangal Muncipal Corporation Warangal And Within The Registration District Warangal And Registrar Warangal (Ro) And Bounded By

(Loan A/C No.) 23660000361859, Marka Sridhar, Marka Renuka,	**08-Jul-25 Rs. 7,28,740/- Rupees Seven Lakh Twenty eight Thousand Seven Hundred Forty Only As On 08-Jul-25**

Description of Mortgaged Property
Rcc Roof House With Open Land, Bearing No. 5-73, Assessment No. 553 Admeasuring To 242.87 Sq.Yards., Or 203.33 Sq.Mts., With Plinth Area Of 665.64Sq.Fts., Situated At Guanugapahed Village And Gramapanchayathi, Jagaon Mandal & District And Within Registration District, Jangaon And Juridiction Of Joint Sub Register'S Office, Jangaon And Bounded By :

(Loan A/C No.) 23630000029335, Nuthanaganti Ravi, Nuthanaganti Sravanthi,	**08-Jul-25 Rs. 9,79,614/- Rupees Nine Lakh Seventy nine Thousand Six Hundred Fourteen Only As On 08-Jul-25**

Description of Mortgaged Property
Rcc Roof House Under Construction With Open Place Bearing Gph No 2-4 To An Extent Of 300.00Sq Yards Or 250.83 Sq Mts And Bt Tiles 100 Sq Ft Situated At Thammadapally (I) Zaffergadh Mandal Jangaon District Within The Limits Of Thammadapally (I) Gramapanchayathi And Within The Extended Limits Of Registration District Jangaon And Jurisdiction Of Jointv Sub Registrars Office Ghanpur And Bounded By

(Loan A/C No.) 23660000674060, Sabavath Ramesh, Pathlavath Jyothi,	**11-Jun-25 Rs. 5,10,755/- Rupees Five Lakh Ten Thousand Seven Hundred Fifty five Only As On 04-Jun-25**

Description of Mortgaged Property
All That Piece And Parcel Of Immovable Property Bearing No Wanaparthy District, H.No. 8-44 In A Plot Area 152.53 Sq. Yards With Rcc Plinth Area 140 Sq.Feet, & Tin Shed Plinth Area 140 Sq.Feet, Situated At Nagavaram Village Limits Wanaparthy Municipality & Dist. Admeasuring H.No. 8-44 In A Plot Area 152.53 Sq. Yards With Rcc Plinth Area 140 Sq.Feet, & Tin Shed Plinth Area 140 Sq.Feet, Situated At Nagavaram Village Limits Wanaparthy Municipality & Dist. Of Site Fully And That Site Constructed Rcc House Building And That Building Affixed Doors, Door Frames, Alamaras, Ventilatiuons, Gavachas, Floors Roofs, Wiring, Backyard, Vastuvalvich, Four Side Wall, Etc., And That Building All Fixtures And Fitting Thereon.

Name of the Borrower/ Co-Borrower / Mortgagor / Guarantor / Loan A/c No.	Date and Amount of Demand Notice Under Sec. 13(2)
(Loan A/C No.) 24660001708569, Sabavath Ramesh, Pathlavath Jyothi,	**11-Jun-25 Rs. 2,82,253/- Rupees Two Lakh Eighty two Thousand Two Hundred Fifty three Only As On 04-Jun-25**

Description of Mortgaged Property
All That Piece And Parcel Of Immovable Property Bearing No Wanaparthy District, H.No. 8-44 In A Plot Area 152.53 Sq. Yards With Rcc Plinth Area 140 Sq.Feet, & Tin Shed Plinth Area 140 Sq.Feet, Situated At Nagavaram Village Limits Wanaparthy Municipality & Dist. Admeasuring H.No. 8-44 In A Plot Area 152.53 Sq. Yards With Rcc Plinth Area 140 Sq.Feet, & Tin Shed Plinth Area 140 Sq.Feet, Situated At Nagavaram Village Limits Wanaparthy Municipality & Dist. Of Site Fully And That Site Constructed Rcc House Building And That Building Affixed Doors, Door Frames, Alamaras, Ventilatiuons, Gavachas, Floors Roofs, Wiring, Backyard, Vastuvalvich, Four Side Wall, Etc., And That Building All Fixtures And Fitting Thereon.

(Loan A/C No.) 23660000903281, 24660001737004 Guntupally Bhanu Chandar, Guntupally Swathi,	**08-May-25 Rs. 11,79,202/- Rupees Eleven Lakh Seventy nine Thousand Two Hundred Two Only As On 08-May-25**

Description of Mortgaged Property
No. 1-3/88 (Assessment No. 283) Area Measuring 309.73 Sq. Yards Rcc Plinth Area 784 Sq. Feets Situated At Village Burugupally Mandal Gajwel Dist. Siddipet And The Same Was Bounded By.

(Loan A/C No.) 23630000043488, Boddu Srinivas, Boddu Swapna,	**08-Jul-25 Rs. 10,26,691/- Rupees Ten Lakh Twenty six Thousand Six Hundred Ninety one Only As On 08-Jul-25**

Description of Mortgaged Property
Rcc Roof House Under Construction With Open Place Bearing H. No. 3-31 Assessment No. 283 G P Code 201435 To An Exten Of 165.66 Sq. Yards Or 226.34 Sq. Meter Situated At Kataram Village And Grampanchayathi Kataram Mandal Jayashankar Bhupalpally District And Within The Extentded Limits Of Registration District Mulugu And Sub Registrar'S Office Mulugu And Bounded By.

(Loan A/C No.) 23660001019627, Jogu Narayana, Jogusuvarna,	**28-May-25 Rs. 9,64,956/- Rupees Nine Lakh Sixty four Thousand Nine Hundred Fifty six Only As On 27-May-25**

Description of Mortgaged Property
Residential House Bearing No. 2-34 Assessment No. 321037400158 Ad Measuring 83.66 Sq, Yards Ground And First Floor Constructed Plinth Area Of Rcc Roof 1084 Sq. Fts. Situated At Quthbullapur Village Pudur Madal Vikarabad District (Ts) In Between Measuring Plot Area 1084 Fts, Built Up Area 1024 Sq. Feet All That Piece And Parcel Of Residential House Bearing No. 2-34 Assessment No. 321037400158 Admeasuring 83.66 Sq. Yards Ground And First Floor Constructed Plinth Area Of Rcc Roof 1084 Sq. Fts. Situated At Quthbullapur Village Pudur Mandal Vikarabad District (Ts) Property Tax Receipt 07 Electricity Usc No. 111679124

(Loan A/C No.) 23660001189885, Dobbala Shirisha, Kankanala Arjun Rao,	**25-Jul-25 Rs. 9,36,748/- Rupees Nine Lakh Thirty six Thousand Seven Hundred Forty eight Only As On 25-Jul-25**

Description of Mortgaged Property
All That Part And Parcel Of Rcc Roof House Bearing No 5-42/1 Acc Roof 676-00 Sq. Fts Acc Sheet Roof 40-00 Sq Fts Including Electric Service Meter Electric Fitting And Fixtures Land And Admeasuring To And Extent Of 330-00 Sq- Yards The Schedule Property Situated As Ward No 5 Wyra Village Municipality Under The Limits Of Wyra Sro Khammam Dist And Bounded As Easr Road West House Of Punati Sheshaiah North Place If Bandarupalli Suraiah And Nalla Apparao South Place Of Shaik Rahaman And Gudipudi Srinu

(Loan A/C No.) 23660001190243, Marka Rajaswari, Mark Kistaiah,	**11-Jun-25 Rs. 6,80,650/- Rupees Six Lakh Eighty Thousand Six Hundred Fifty Only As On 04-Jun-25**

Description of Mortgaged Property
Rcc Roof House With Open Place Property Bearing H.No.6-65/50, Assessment No.718 Admeasuring To An Extent Of 120.00 Sq Yds., Or 100.32Sq.Mts., With Plinth Area Of 380.00 Sq.Fts, Situated At Ganugupahad Village And Grampanchayathi, Jangaon Mandal & District And Within Registration District, Jangaon And Jurisdiction Of Sub Registrars Office, Jangon And Bounded By.

(Loan A/C No.) 23660001317046, Dontagani Raju Gowd, Dontagani Uma,	**25-Jul-25 Rs. 12,09,420/- Rupees Twelve Lakh Nine Thousand Four Hundred Twenty Only As On 25-Jul-25**

Description of Mortgaged Property
All That Part And Parcel Of Rcc Roof Ground Floor 237-77 Sq.Fts., Ac Sheet Roof (Including Toilrts) 538-52 Sq.Fts., Land An Admeasuring To An Extent Of 155-50 Sq Yards, Including Electric Fittings And All Fixtures., The Schedule Property Situated At Muthagudem Gramapanchayat, Muthagudem Revenue Limits, Khammam Rural Mandal, Under The Limits Of Khammam Rural Sro, Khammam District, Boundaries As Under:

(Loan A/C No.) 23660001489381, K Venkatamma, Reddepakula Venkataiah,	**11-Jun-25 Rs. 6,81,994/- Rupees Six Lakh Eighty one Thousand Nine Hundred Ninety four Only As On 04-Jun-25**

Description of Mortgaged Property
Constructed House No 7-50 Part 1 With Ground Floor Rcc Roof Ex 376-87 Sft Ist Floor Rcc Roof Ext 376-87 Sft Remaining Open Place Over Open Plot Total Ext 60-89 Sq Yards Ward No 7 Situated At Telkapally Village Telkapally Village And Gp Telkapally Mandal Nagar Kurnool Dist H No 7-50 Part -1

(Loan A/C No.) 23660001582835, Mohammad Azeemuddin, Azira,	**29-Apr-25 Rs. 10,46,163/- Rupees Ten Lakh Forty six Thousand One Hundred Sixty three Only As On 25-Apr-25**

Description of Mortgaged Property
The Property Of House Bearing D.No. 9-53 Area Measuring 140-00Sq. Ya Situated At Chinnakondur (V), And Rm., Dist , Siddipet And The Same Was Bounded By

(Loan A/C No.) 23660001690702, Indoju Veera Brahama Chary, Indoju Upendra, Indoju Naresh	**11-Jun-25 Rs. 6,77,443/- Rupees Six Lakh Seventy seven Thousand Four Hundred Forty three Only As On 04-Jun-25**

Description of Mortgaged Property
(As Per The Regd. Gift Deed Doc. 39/2020, Dr. 07-01-2020) All That Part And Parcel Of Rcc Roof (Including Toilets) 742-82 Sq.Fts., Including Electric Service Connection And All Fixtures, Land Admeasuring To An Extent Of 227-55 Sq.Yards., The Shedule Property Situated At Mittapali Gramapanhayat, Thallada Mandal, Under The Limits Of Kalluru Sro, Khammam District, Boundaries As Under.

(Loan A/C No.) 23660001796983, Takur Balaji Singh, Takur Padmabai,	**08-Jul-25 Rs. 6,85,642/- Rupees Six Lakh Eighty five Thousand Six Hundred Forty two Only As On 08-Jul-25**

Description of Mortgaged Property
Rcc Roof House Bearing No 3-47 (Assessment No 317) Rcc Roof House 360.00 Sq Fts Ac Sheet Roof House 360-00 Sq Fts Including Electrical Fittings And All Fixtures Land Admeasuring To An Extent Of 287-77 Sq Yards The Schedule Property Situated At Nelakondapalli Gramapanchayath Nelakondspalli Mandal Under The Limits Of Kusumanchi Sro Khammam Distrcit Boundaries As Under

(Loan A/C No.) 23660001950593, Chintala Naresh, Chinthala Divya, Chinthala Vijaya	**08-Jul-25 Rs. 15,33,527/- Rupees Fifteen Lakh Thirty three Thousand Five Hundred Twenty seven Only As On 08-Jul-25**

Description of Mortgaged Property
H No 21-2-55/1 Situated In Sy No 21 Area Measuring 60.00 Sq Yds Situated At Ponnal Village Siddipet Urban Mandal Dist Siddipet And The Same Was Bounded By

(Loan A/C No.) 24660002237677, Dusali Raja Goud, Eedigi Vanitha, Dusali Rameshgoud	**25-Jul-25 Rs. 2,55,020/- Rupees Two Lakh Fifty five Thousand Twenty Only As On 25-Jul-25**

Description of Mortgaged Property
The Existing Rcc & The Sheet Roofed House Bearing Hno 8-111 Admeasuring East Side 18-0 Feet West Side 18-0 Feet North Side 37-6 Feet And South Side 37-6 Total Area 75.00 Sq.Yards Equal To 62.71 Sq Meets And Rcc Built Up Area 522 Sq Feet And Teen Sheet Built Up Admeasuring Area 93.50 Sq Feet Situated At Pitlam Village And Gramapanchayath Pitlam Revenue Circel And Mandal Parishad Revenue Mandal Pitlam And Zilla Parishad Kamareddy And Regstration Sud Dist Banswada & Reg Dist Nizamabad East House Of Golla Saillu & Road West House Of Sajeed North Gramapanchayath Road And House Of Dusali Anasuya South House Of Dusali Sayag Gouda

(Loan A/C No.) 23660002000655, Dusali Raja Goud, Eedigi Vanitha, Dusali Rameshgoud	**25-Jul-25 Rs. 9,97,185/- Rupees Nine Lakh Ninety seven Thousand One Hundred Eighty five Only As On 25-Jul-25**

Description of Mortgaged Property
The Existing Rcc & The Sheet Roofed House Bearing Hno 8-111 Admeasuring East Side 18-0 Feet West Side 18-0 Feet North Side 37-6 Feet And South Side 37-6 Total Area 75.00 Sq.Yards Equal To 62.71 Sq Meets And Rcc Built Up Area 522 Sq Feet And Teen Sheet Built Up Admeasuring Area 93.50 Sq Feet Situated At Pitlam Village And Gramapanchayath Pitlam Revenue Circel And Mandal Parishad Revenue Mandal Pitlam And Zilla Parishad Kamareddy And Regstration Sud Dist Banswada & Reg Dist Nizamabad East House Of Golla Saillu & Road West House Of Sajeed North Gramapanchayath Road And House Of Dusali Anasuya South House Of Dusali Sayag Gouda

(Loan A/C No.) 23630000094301, Bathula Chandramouli, Bathula Komuramma,	**08-Jul-25 Rs. 5,71,058/- Rupees Five Lakh Seventy one Thousand Fifty eight Only As On 08-Jul-25**

Description of Mortgaged Property
Rcc Roof House With Open Place, Bearing No. 1-29, Assessment No.30 Admeasuring To 121.00Sq.Yards, Or 100.15Sq.Mts., With Plinth Area Of 587.08Sq.Fts., Situated At Potharam Village And Gramapanchayati, Tharigoppula Mandal, Jangaon District And Within Registration District, Jangaon And Juridiction Of Joint Sub-Register'S Office, Jangaon And Bounded By :

(Loan A/C No.) 24630000004241, Bhashavena Thirupathi, Bhashavena Sarojana, Bhashavena Sailu	**28-May-25 Rs. 7,46,899/- Rupees Seven Lakh Forty six Thousand Eight Hundred Ninety nine Only As On 27-May-25**

Description of Mortgaged Property
Rcc Roof House Under Construction Bearing H No. 2-1/1/1 Ad Measuring To 457. 5 Sq. Yards Or 382.79 Sq. Mts. With Plinth Area Of 910.00 Sq.Fts Situated At Naredupally Village And Grampanchayathi Bhupalapally Mandal Jayashanakar Bhupalpally Distric And Within Registration District Jayashakar Bhupalpally And Jurisdiction Of Joint Sub Registrar'S Office Bhupalpally And Bounded By.

(Loan A/C No.) 23660002404665, Pullemla Veeramma, Pullemula Satheesh,	**08-Jul-25 Rs. 6,21,956/- Rupees Six Lakh Twenty one Thousand Nine Hundred Fifty six Only As On 08-Jul-25**

Description of Mortgaged Property
All That Part And Parcel Of House Bearing No: 8-88 (Old), (New)., Land An Admeasuring To An Extent Of 125-00 Sq. Yards, The Schedule Property Situated At Block No. 8, Huzurnagar Revenue Limits, Huzurnagar Mandal And Municipality Under Thelimits Of Huzurnagar Sro, Suryapet District And Bounded As: Pinth Area A.C.C. 288 Sq.Fts.

(Loan A/C No.) 24660000381739, 24660002611044 Md Abdul Wahab, Rabbani Begum,	**08-May-25 Rs. 10,07,927/- Rupees Ten Lakh Seven Thousand Nine Hundred Twenty seven Only As On 08-May-25**

Description of Mortgaged Property
All That The R.C.C Roof Ground And First Floor House Property, Together With Open Place Bearing Greater Warangal Muncipal Corporation H.No.11-23-2012, Admeasuring To An Extent Of 141.19 Square Yards, Or Equivalent To 118.05 Sq Mtr, Including R.C.C Roof Ground Floor Plinth Area 643.45 Sq Feet And R.C.C Roof First Floor Plinth Area 300.15 Sq Feet, Situated At L.B Nagar, Warangal City & (Urban) District, Within The Limits Of Greater Warangal Muncipal Corporation,Revenue And Registration District Warangal (Urban) And It Is Within The Territorial Juru\Isdiction Of The Joint Sub-Registrar Office Warangal (Urban) And Bounded By.

(Loan A/C No.) 24660000882916, Kolepaka Laxmaiah, Kolepaka Suvarna,	**11-Jun-25 Rs. 8,43,855/- Rupees Eight Lakh Forty three Thousand Eight Hundred Fifty five Only As On 04-Jun-25**

Description of Mortgaged Property
Rcc Roof House With Open Place Bearing G,P.H.No.6-441, Assesrnent No.639 Ad Measuring To 242.66 Sq. Yds., Or 202.86 Sq. Mts., With Plinth Area Of 500.00 Sq, Fts., Situated At Narmetta Village And Grampanchayathi, Narmetta Mandal, Jangaon District And Within Registration District, Jangaon And Jurisdiction Of Joint Sub Registrar'S Office Jangaon And Bounded By:

(Loan A/C No.) 24630000035712, Parvatha Mahendar, Parvatha Laxmi,	**11-Jun-25 Rs. 6,24,392/- Rupees Six Lakh Twenty four Thousand Three Hundred Ninety two Only As On 04-Jun-25**

Description of Mortgaged Property
All That The House Bearing No.1-110, Admeasuring To 110 Sq.Yards, Or 91-97 Sq.Mts Covered By Sy.No 364, Situated At Yellareddygudem Village, Raghunathapally Mandal, Jangaon District And Bounded By.

(Loan A/C No.) 24660001438876, Bariga Laxmaiah, Barige Lavanya,	**01-Jul-25 Rs. 8,59,889/- Rupees Eight Lakh Fifty nine Thousand Eight Hundred Eighty nine Only As On 30-Jun-25**

Description of Mortgaged Property
Muncipal House Bearing No 13-143/1 Ptin No 1259103428 To An Extent Of 117.2Sq Yds Or 97.97 Sq Mts With Rcc Roof Plinth Area Of 372.47 Sq Fts Situated At Block No 13 Yadagiripally Village Yadagirigutta Mandal Yadadri Bhongiri District Within The Limits Of Yadagirigutta Muncipally And Under The Jurisdiction Of Regn Sub Dist Yadagirigutta Regn Dist Nalagonda Mpp Yadagirigutta Zpp Yadadri Bhongir And Bounded By

(Loan A/C No.) 24660001547571, Chekkilla Nagaraju, D Swapna,	**01-Jul-25 Rs. 6,41,564/- Rupees Six Lakh Forty one Thousand Five Hundred Sixty four Only As On 30-Jun-25**

Description of Mortgaged Property
Rcc And Acc Sheet Roof House With Open Place Bearing Gp H No 3-37A1 To An Extent Of 96.77 Sq Yds Or 80.91 Sq Mts With Rcc Roof Plinth Area Of 390.00 Sq Fts And Acc Sheet Roof Plinth Area Of 221 .00 Sq Fts Situated At Ammapur Revenue Village And Gramapanchayathi Narmetta Mandal Jangaon District Under The Joint Sub Registrar Jangaon Dist Registrar Warangal And Bounded By

Date : 26/09/2025
Place : Telangana
Authorised Officer
AU Small Finance Bank Limited